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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 10363/2021 & CM APPLs. 31884/2021, 17981/2022, 51769/2023 AND 57075/2023

LALIT SHARMA AND ORS.

.....Petitioners

Through:

Mr. Pankaj Kumar Singh, Mr. Sarwan Kumar, Ms. Jyoti Kashyap, Mr. Ashish Pandey, Mr. P.S. Singh Advocates with Lalit Sharma and Ms. Shannu Baghel in person.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through:

Mr.Ruchir Mishra, Advocate with Mr.Mukesh Kr.Tiwari and Ms.Reba Jena Mishra, Advocates for UOI.
Mr.Sudeep Singh, Advocate with Mr.Bhavya Sethi, Mr.Akul Mehandru and Mr.Manish Gupta, Advocates.
Mr.Ajay Kumar Agarwal, Advocate with Mr.Sachin Jain and Mr.Shivender Sharma, Advocates for Bar Council of India/R-3.

Mr. Munawwar Naseem, Mr. P.S. Bindra, Mr. Sanjay Kumar and Ms. Himanshi Gupta, Advocates for Rouse Avenue District Court Bar Association with Mr. Arun Sharma, President, Mr. Siddharth, Hony. Secretary, Ms. Indra Chand, Treasurer and Mr. Yajuvender Singh, V.P. for Respondent No.4

Mr.Dayan Krishnan and Mr. Kirti Uppal, Senior Advocates with Mr.Sandeep Sharma, Mr.Siddharth Tripathy, Mr.Sukrit Seth and Mr. Sukrit Seth, Mr. Nagender Benipal





and Mr. Harsh Kumar, Advocates for DHCBA.

Mr. N. Hariharan, Sr. Advocate with Mr. Kundan Lal Gupta, Mr. Manish Gupta, Ms. Pinki Kumari, Mr. Rajesh and Mr. Siddharth S. Yadav, Advocates for DTBA.

Mr. Anupam Srivastava, ASC, GNCTD

Mr.Mohit Gupta, Advocate with Mr.Rajeev Tehlan, Mr.Vishal Saxena, Mr.Dhruv Mehta, Ms.Meenakshi Garg and Ms.Seemaf Ali Fatima, Advocates for Impleader.

Mr. Navneet Kumar, Advocate with Mr Arvind Gupta, Mr Sanjeev Verma and Ms. Rama Rao, Advocates for All India Bar Association of NCDRC.

Mr. Vipul Ganda, MR. Rakesh Kumar, and Mr. S.K. GIri and Mr. Nirti Dua, Advocates Mr. Saurabh Kalia, Advocate with Mr. Rakesh Wadhwa, Mr. Prakhar Dixit and Mr. Sarvik Singhal, Advocates for NCLT & AT Bar Association.

Mr. Amrish Kumar Gautam, President and Mr. Subhash Chandra Gupta, Secretary for Taxation Bar Association.

+ W.P.(C) 4756/2023 & CM APPLs. 18334/2023, 33247/2023, 33248/2023, 36584/2023, 37055/2023, 37056/2023, 37057/2023, 37058/2023, 37063/2023, 37064/2023, 38310/2023 AND 47263/2023

NITIN KUMAR ADVOCATE

.....Petitioner

Through: Mr. N. Hariharan, senior Advocate with Mr. Siddharth S. Yadav, Advocate.

versus

W.P.(C) 10363/2021, 4756/2023, 6338/2023, 17018/2022 & 13140/2023

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BAR COUNCIL OF DELHI & ORS.

..... Respondents

Through:

Mr.Ajay Kumar Agarwal, Advocate with Mr.Sachin Jain and Mr.Shivender Sharma, Advocates for R-1.

Mr. Atul Kumar Sharma, Hony. Secretary for Delhi Bar Association. Mr.Dayan Krishnan and Mr. Kirti Uppal, Senior Advocates with Mr.Sandeep Sharma, Mr.Siddharth Tripathy, Mr.Sukrit Seth and Mr. Sukrit Seth, Mr. Nagender Benipal and Mr. Harsh Kumar, Advocates for DHCBA.

Dr. N.C. Sharma, Mr. Jitender Solanki and Mr. Piyush sharma, Advocates for Dwarka Court Bar Association.

Mr.N.K.Kadian, Advocate with Mr.Manjeet Mathur, Advocate for R-7.

Mr. B.D. Pandey and Mr. Piyush Sharma, Mr. Jitender Solanki, Advocates for Dwarka Bar Association.

Bindra, Mr. Sanjay Kumar and Ms. Himanshi Gupta, Advocates for Rouse Avenue District Court Bar Association with Mr. Arun Sharma, President, Mr. Siddharth, Hony. Secretary, Ms. Indra Chand, Treasurer and Mr. Yajuvender Singh, V.P. for Respondent No.9.

Mr.Mohit Gupta, Advocate with Mr.Rajeev Tehlan, Mr.Vishal Saxena, Mr.Dhruv Mehta, Ms.Meenakshi Garg and Ms.Seemaf Ali Fatima, Advocates for Impleader.





Mr.Pankaj Kumar Singh, Mr. Sarwan Kumar, Ms. Jyoti Kashyap, Mr. Ashish Pandey, Mr. P.S. Singh Advocates along with Lalit Sharma in person.

Mr. Navneet Kumar, Advocate with Mr Arvind Gupta, Mr Sanjeev Verma and Ms. Rama Rao, Advocates for All India Bar Association of NCDRC.

Mr. Amrish Kumar Gautam, President and Mr. Subhash Chandra Gupta, Secretary for Taxation Bar Association.

+ W.P.(C) 6338/2023 & CM APPLs. 24878/2023 AND 51772/2023

P K DASH ADVOCATE

.....Petitioner

Through:

Petitioner in person with Mr.Gautam Das, Mr. Abheet Pawan Choudhary, Ms. Prachi Joshi, and Mr. Santosh Rout, Advocates.

Versus

SAKET BAR ASSOCIATION AND ORS. Respondents

Through:

Mr.Ajay Kumar Agarwal, Advocate with Mr.Sachin Jain and Mr.Shivender Sharma, Advocates for Bar Council of Delhi/R-2.

Mr. Dayan Krishnan and Mr. Kirti Uppal, Senior Advocates with Mr.Sandeep Sharma, Mr.Siddharth Tripathy, Mr.Sukrit Seth and Mr. Sukrit Seth, Mr. Nagender Benipal and Mr. Harsh Kumar, Advocates for DHCBA.

Mr. Anurag Ahluwalia, CGSC for DHC

Mr. Kiri Uppal, Senior Advocate withi Mr. Harsh Kumar, Advocate.





Mr. Atul Kumar Sharma, Hony. Secretary for Delhi Bar Association. Mr. Satyakam with Mr. Pradyut Kashyap, Advocates for R-5 and R-6. Bindra, Mr. Sanjay Kumar and Ms. Himanshi Gupta, Advocates for Rouse Avenue District Court Bar Association with Mr. Arun Sharma, President, Mr. Siddharth, Hony. Secretary, Ms. Indra Chand, Treasurer and Mr. Yajuvender Singh, V.P. for Respondent No.7.

Mr. Navneet Kumar, Advocate with Mr Arvind Gupta, Mr Sanjeev Verma and Ms. Rama Rao, Advocates for All India Bar Association of NCDRC.

Dr. N.C. Sharma, Mr. Jitender Solanki and Mr. Piyush sharma, Advocates for Dwarka Court Bar Association.

Mr. Amrish Kumar Gautam, President and Mr. Subhash Chandra Gupta, Secretary for Taxation Bar Association.

+ W.P.(C) 17018/2022 & CM APPL. 53332/2023

P K DASH ADVOCATE

.....Petitioner

Through:

Petitioner in person with Mr.Gautam Das, Mr. Abheet Pawan Choudhary, Ms. Prachi Joshi, and Mr. Santosh Rout. Advocates.

Versus

BAR COUNCIL OF DELHI AND ORS. Respondents

Through:

Mr.Ajay Kumar Agarwal, Advocate with Mr.Sachin Jain and Mr.Shivender Sharma, Advocates for R-1.

W.P.(C) 10363/2021, 4756/2023, 6338/2023, 17018/2022 & 13140/2023

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Mr.Dayan Krishnan and Mr. Kirti Uppal, Senior Advocates with Mr.Sandeep Sharma, Mr.Siddharth Tripathy, Mr.Sukrit Seth and Mr. Sukrit Seth, Mr. Nagender Benipal and Mr. Harsh Kumar, Advocates for DHCBA.

Mr. Atul Kumar Sharma, Hony. Secretary for Delhi Bar Association. Mr. Satyakam with Mr. Pradyut Kashyap, Advocates for R-5 and R-6. Bindra, Mr. Sanjay Kumar and Ms. Himanshi Gupta, Advocates for Rouse Avenue District Court Bar Association with Mr. Arun Sharma, President, Mr. Siddharth, Hony. Secretary, Ms. Indra Chand, Treasurer and Mr. Yajuvender Singh, V.P. for Respondent No.9.

Mr. Navneet Kumar, Advocate with Mr Arvind Gupta, Mr Sanjeev Verma and Ms. Rama Rao, Advocates for All India Bar Association of NCDRC.

Dr. N.C. Sharma, Mr. Jitender Solanki and Mr. Piyush sharma, Advocates for Dwarka Court Bar Association.

Mr. Amrish Kumar Gautam, President and Mr. Subhash Chandra Gupta, Secretary for Taxation Bar Association.

+ W.P.(C) 13140/2023 & CM APPL. 51894/2023

RAJIV KHOSLA

.....Petitioner

Through: Petitioner in person.

Versus

W.P.(C) 10363/2021, 4756/2023, 6338/2023, 17018/2022 & 13140/2023

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REGISTRAR GENERAL, HIGH COURT OF DELHI

.... Respondents

Through:

Mr.Anurag Ahluwalia, CGSC for

R-1.

Mr.Ajay Kumar Agarwal, Advocate with Mr.Sachin Jain and Mr.Shivender Sharma, Advocates for

Bar Council of Delhi/R-2.

Mr. Atul Kumar Sharma, Hony. Secretary for Delhi Bar Association. Mr.Dayan Krishnan and Mr. Kirti Uppal, Senior Advocates with Mr.Sandeep Sharma, Mr.Siddharth Tripathy, Mr.Sukrit Seth and Mr. Sukrit Seth, Mr. Nagender Benipal and Mr. Harsh Kumar, Advocates for DHCBA.

Mr. Navneet Kumar, Advocate with Mr Arvind Gupta, Mr Sanjeev Verma and Ms. Rama Rao, Advocates for All India Bar Association of NCDRC.

Mr. Amrish Kumar Gautam, President and Mr. Subhash Chandra Gupta, Secretary for Taxation Bar Association.

CORAM:

HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MR. JUSTICE RAJIV SHAKDHER HON'BLE MR. JUSTICE SURESH KUMAR KAIT

> ORDER 18.12.2023

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- 1. Arguments heard.
- 2. Order reserved.

W.P.(C) 10363/2021, 4756/2023, 6338/2023, 17018/2022 & 13140/2023

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3. The parties are given liberty to file their short note containing suggestions not exceeding two pages each within a week.

ACTING CHIEF JUSTICE

RAJIV SHAKDHER, J

SURESH KUMAR KAIT, J

DECEMBER 18, 2023 js